

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : :

PETITION NUMBER : TCP/53/2016

NAME OF THE PETITIONER(S) : V.P. Abdul Kareem

NAME OF THE RESPONDENT(S) : Glossoft Technologies Private Limited & 2 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Imthiyan Ahmed. V.K For K. Gautham Kumar	Petitioner	Imthiyan
2.	Rehman RABEERKARIM	Counsel for Respondents	Rehman

ORDER

Counsel representing both the parties present. Both the counsel stated that an appeal against the orders passed by the Civil Court is pending before the Hon'ble High Court of Kerala and prayed time for making submissions. Time extended at their request. Put up on 17.11.2017 at 10.30 A.M.

— Sd —
K Anantha Padmanabha Swamy
Member (Judicial)

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